

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 913**  
(TO BE ANSWERED ON THE 5<sup>th</sup> May 2015)

**INTERNATIONAL STATUS TO AIRPORTS IN MADHYA PRADESH**

913. SHRI DIGVIJAYA SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of airports run by Airports Authority of India (AAI) in Madhya Pradesh;
- (b) the number of airports which are proposed to be upgraded to the international standards and the action taken for this and the names of the airports which have been expanded to the international level; and
- (c) by when the international flights would be commenced after the expansion of airports?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Dr Mahesh Sharma)

- (a): Airports Authority of India(AAI) owns and manages 7 airports and 1 Civil Enclave viz., (i) Raja Bhoj Airport, Bhopal (ii) Devi Ahilyabai Holkar Airport, Indore (iii) Jabalpur Airport (iv) Khajuraho Airport (v) Khandwa Airport (vi) Panna Airport (vii) Satna Airport and (viii) Rajmata Vijayaraje Scindia Terminal, Gwalior Airport (Civil Enclave) in Madhya Pradesh.
- (b): Development/upgradation of airports is a continuous process and is undertaken by AAI from time to time depending on traffic demand, socio-economic considerations, availability of land etc. In order to facilitate international operations at Bhopal and Indore Airports, AAI has constructed New Integrated Terminal Buildings (NITB) capable of handling 500 Domestic and 200 International peak hour passengers at these airports. NITB, Bhopal was commissioned on 20th June, 2011 and NITB Indore was commissioned on 14th February, 2012. Runway and Apron at both these airports are suitable for handling AB-321 type of aircraft.
- (c): Indian carriers are free to mount services from any point in India to foreign destinations as per the respective bilateral air service agreements. However, actual operations is always guided by its commercial judgement.

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